

**Import of Predegree Rams by Haryana/
Andhra Pradesh**

1182. **SHRI V. TULSIRAM** : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government of Haryana have approached Central Government to provide foreign exchange for importing predegree rams of South Down and Dorset Horns/Suffock strains;

(b) if so, decision arrived at on the request of Government of Haryana;

(c) whether a similar request has been received from Government of Andhra Pradesh to improve the sheep-breeding by importing rams from foreign countries ; and

(d) if so, details thereof and action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) & (d). No request for release of foreign exchange for the import of pedigree rams of South Down and Dorset Horns/Suffolk strains has been received from the Governments of Haryana and Andhra Pradesh.

Assistance to Agricultural Universities

1183. **SHRI V. SOBHANADREESWARA RAO** : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount of grant/assistance proposed to be made available to Agricultural Universities in the country during Seventh Plan period, University-wise;

(b) whether Union Government have received any proposal for establishment of pulses research centre at Challapalli in Krishna district from Andhra Pradesh Government to conduct research and development work in rice fallow pulses programme; and

(c) if so, reaction of Union Government to the proposal ?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION (SHRI YOGENDRA MAKWANA) : (a) The Indian Council of Agricultural Research have made tentative allocations to give assistance to the State Agricultural Universities during the VII Five Year Plan under two schemes viz the "National Agricultural Research Project" and the "Establishment and Development of Agricultural Universities". The outlays under these schemes are Rs. 65.00 crores and Rs 36.62 crores respectively. The allocation to individual agricultural university under the scheme of "Establishment and Development of Agricultural Universities" will be finalised after the Expenditure Finance Committee Memo is cleared. Under the scheme of "National Agricultural Research Project" sub-projects based on the specific needs of various agro-climatic zones are received from the agricultural universities and sanction is accorded after critical appraisal. There is no fixed allocation to individual agricultural universities under this scheme.

(b) No proposal for establishment of a Pulse Research Centre at Challapalli in Krishna District of Andhra Pradesh has been received.

(c) The question does not arise.

**Construction of Permanent Houses
for Landless People**

1184. **SHRI V. SOBHANADREESWARA RAO** : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount proposed for social housing i.e., construction of permanent houses to the landless people during the Seventh Plan period under Central and State Sectors, State-wise;

(b) out of the amount earmarked for Central Sector how much is grant portion and how much is loan portion, State-wise; and

(c) the targets and achievements in the field of permanent houses the landless in the years 1983-84 and 1984-85; separately ?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT (SHRI CHANDULAL CHANDRAKAR) (a) and (b). Under the Rural Landless Employment Guarantee Programme (R.L.E.G.P.) Rs. 100 crores have been allocated for construction of houses for Scheduled Castes and Scheduled Tribes during 1985-86. The R.L.E.G.P. is entirely funded by the Central Government. The

State/Union Territory-wise allocation for construction of houses for Scheduled Castes and Scheduled Tribes is indicated in the statement I given below.

In addition, an amount of Rs. 576.90 crores has been provided for Rural House Sites-cum-Construction scheme, under the State sector in the Minimum Needs Programme. The State-wise information is indicated in statement II given below.

(c) The targets and achievements under the Rural House Sites-cum-Construction Scheme are given below :-

Scheme	Targets		Achievements	
	1983-84	84-85	1983-84	1984-85
(Figure in lakhs)				
1. Allotment of house sites (families)	8.73	7.98	11.78	10.35
2. Construction assistance (families)	5.56	4.73	3.64	4.33

Statement I

(Rs. in lakhs)

Sl. No.	States/UTs.	Amount
1	2	3
1.	Andhra Pradesh	982.00
2.	Assam	215.00
3.	Bihar	1417.00
4.	Gujarat	320.00
5.	Haryana	85.00
6.	Himachal Pradesh	60.00
7.	Jammu and Kashmir	74.00
8.	Karnataka	467.00
9.	Kerala	459.00
10.	Madhy Pradesh	725.00
11.	Maharashtra	791.00
12.	Manipur	11.00
13.	Meghalaya	15.00
14.	Nagaland	10.00
15.	Orissa	448.00
16.	Punjab	137.00

1	2	3
17.	Rajasthan	238.00
18.	Sikkim	8.00
19.	Tamil Nadu	887.00
20.	Tripura	33.00
21.	Uttar Pradesh	1697.00
22.	West Bengal	768.00
23.	A. and N. Islands	8.00
24.	Arunachal Pradesh	8.00
25.	Chandigarh	2.00
26.	D. N. Haveli	4.00
27.	Delhi	4.00
28.	G D. and Diu	9.00
29.	Lakshadweep	2.00
30.	Mizoram	8.00
31.	Pondicherry	8.00
		9900.00
Experimental Rural Housing, Research and Dev.		100.00
		10000.00

Statement II

Sl. No.	States/UTs.	Rural Housing (Rs. in crores)
1.	Andhra Pradesh	215.00
2.	Assam	14.00
3.	Bihar	14.00
4.	Gujarat	63.00
5.	Haryana	4.25
6.	Himachal Pradesh	—
7.	Jammu and Kashmir	3.00
8.	Karnataka	75.00
9.	Kerala	12.20
10.	Madhya Pradesh	40.00
11.	Maharashtra	50.00
12.	Manipur	—
13.	Meghalaya	0.05
14.	Nagaland	—
15.	Orissa	10.00
16.	Punjab	3.00
17.	Rajasthan	8.00
18.	Sikkim	—
19.	Tamil Nadu	35.00
20.	Tripura	2.00
21.	Uttar Pradesh	20.00
22.	West Bengal	6.00
23.	A. and N. Islands	—
24.	Arunachal Pradesh	—
25.	Chandigarh	—
26.	D. and N. Heveli	0.20
27.	Delhi	0.50
28.	Goa. Daman and Diu	0.40
29.	Lakshadweep	—
30.	Mizoram	0.10
31.	Pondicherry	1.50
Total (States and UTs)		576.90

Financial Assistance to Film Producers by the FFC

1185. **SHRI V. SOBHANADREESWARA RAO :**
SHRI MANIK REDDY :

Will the Minister of **INFORMATION AND BROADCASTING** be pleased to state :

(a) the total financial assistance provided by the Film Finance Corporation to film producers and others ever since its formation in the country;

(b) how much loan of Film Finance Corporation remains outstanding against each film producer and others as on 31 October, 1985;

(c) whether any steps are being taken to recover the same; and

(d) the reasons for laxity in the recovery from some of them ?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V. N. GADGIL) : (a) to (d). The information is being collected and will be laid on the Table of the House.

Labourers sent Abroad for Employment

1186. **SHRI CHITTA MAHATA :**
Will the Minister of **LABOUR** be pleased to state :

(a) what is the number of labourers who had been sent abroad for employment since January, 1980 till 31 October 1985; and

(b) steps Government have taken so far against private recruiting agents who have cheated those desirous of jobs abroad ?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR (SHRI T. ANJIAH) : (a) The number of labourers who had been sent abroad for